**म्राच्यक्ष महोदय**: यह मैं नहीं कह

डा० राम मनोहर लोहिया : ग्रगर वह इस प्रश्न को टालते जायें ...

ध्राष्यक्ष महोदय : मैं स्नीर ज्यादा देर नहीं लगने दुंगा।

श्री रामसेवक यादव : ग्रध्यक्ष महोदय, म्राप इसको शाम को ले लीजिये।

म्राध्यक्ष महोदय : मैंने कह दिया है कि मैं इसको जल्दी ले लुंगा ।

श्री रामसेवक यादव : मैं बाहर जा रहाहं।

भ्रष्यक्ष महोदय : मैं ग्रापकी कन्वी-निएंस देख लंगा।

## 12.31 hrs.

PAPERS LAID ON THE TABLE

CERTIFIED ACCOUNTS OF THE VARIOUS INDIAN INSTATUTES OF TECHNOLOGY

The Minister of Education (Shri M. C. Chagla): Sir, I beg to lay on the Table-

- (1) A copy each of the following papers under sub-section (4) of section 23 of the Institutes of Technology Act, 1961:-
  - (i) Certified Accounts of the Indian Institute of Technology, Kanpur, for the year 1964-65, along with the Audit Report thereon. [Placed in Library, see No. LT-6622/66].
  - (ii) Certified Accounts of the Indian Institute of Technology, Madras, for the year 1964-65, along with the Audit Report thereon. [Placed in Library, see No. LT-6623/66].

(iii) Certified Accounts of the Indian Institute of Technology, New Delhi, for the year 1964-65, along with the Audit Report thereon. [Placed in Library, see No. LT-6624/66].

Papers laid

(2) A copy of the Annual Report of the Indian Institute of Technology, Kanpur, for the year 1963-64. [Placed in Library, see No. LT-6625/66].

RECOMMENDATIONS OF THE CENTRAL WAGE BOARD FOR THE ENGINEERING INDUSTRIES

Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): I beg to lay on the Table:

- (1) A copy of Government Resolution No. WB-4(4/66 dated the 23rd July, 1966, announcing acceptance of the recommendations of the Central Wage Board for the engineering industries for grant of interim relief. [Placed in Library, see No. LT-6626/66].
- (2) A copy of the Annual Report of the Rehabilitation Industries, Corporation Limited, Calcutta for the year 1964-65, along with the Audited Accounts and comments of the Comptroller and Auditor-General thereon, under subsection (1) of section 619A of the Companies Act, 1956. [Placed in Library, see No. LT-6627/66].

NOTIFICATION UNDER INDIAN TELEGRAPH Аст

Minister of Parliamentary The Affairs and Communications (Shri Satya Narayan Sinha): I beg to lay on the Table:

> A copy of the Indian Telegraph (First Amendment) Rules, 1966, published in Notification No. G.S.R. 957 in Gazette of India dated the 15th June, under sub-section (1) 1966.